National Company Law Tribunal Allahabad Bench Allahabad

CP No. 22 (ND)/2013 TP13/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 62.08.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. KUNAL RAVISINGH Adv. Petitioner

2. Mishart Mishaa Adv Respondst

No. 1 to F

Order dated 4.8.2016

M/s Pioneer Power Engineers Ltd.

Both the counsels are present and at their request the matter is ordered to be listed on 24th August, 2016 for *de-novo* arguments, without fail.

The matter shall be listed on 24.08.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 04.08.2016